

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1846/2017

RAJ KUMAR YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-03-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.R.P.S.Yadav,Adv.
Mr. Vipin Kumar Jai, AOR

For Respondent(s) Mr.Rohit Rajershi,Adv.
Mr.Bharat Singh,Adv.
Mr. Amit Pawan, AOR

Mr.Vinay Garg,Adv.
Mr.Upendra Mishra,Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties are given four weeks time to file the additional documents. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB